

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

14(ND)12

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018.

NAME OF THE COMPANY: M/s. Vyas Aqua Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Ms. Suveni Bhagat, Advocate for the Petitioner

ORDER

Ld. Counsel for the petitioner prays for some time to place the settlement deed on record. At her request, last opportunity is given to her.

To come up on 9th August, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)